GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO.266 ANSWERED ON 16TH December, 2021

ACCIDENT SPOTS ON NHs

*266. SHRI RAMDAS C. TADAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Ministry has issued any letter dated 9th September, 2021 for taking advance action for removal of accident spots on National Highways (NHs) in the country;
- (b) if so, the details thereof?
- (c) whether any representation has been received by the Ministry/National Highways Authority of India (NHAI) from public representative from Wardha Lok Sabha Parliamentary Constituency for taking advance action for removal of accident spots on NHs as per the aforesaid letter; and
- (d) if so, the details of action taken by the Ministry/ NHAI thereon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION No. 266 FOR ANSWER ON 16.12.2021 ASKED BY SHRI RAMDAS C. TADAS REGARDING ACCIDENT SPOTS ON NHs

- (a) & (b) Yes Sir. Ministry vide letter dated 9th September 2021 has issued the letter for taking advance action to Chief Secretaries of all the States, Principal Secretaries/Secretaries/ All engineers-In Chief and Chief Engineers of (Public Works Department) of all the States, Director General (Border Roads), Chairman (NHAI), Managing Director (NHIDCL), All CE-ROs/SE-ROs and ELOs of the Ministry and all Project Directors of Ministry for removal of accident spots on National highways as per police reports without waiting for converting them into black spots after accidents/fatalities. There are many road accidents spots on NHs observed by State Police Departments every year which are although not qualified to be declared as Road Accident Black spots as the number of fatal accidents / casualties at these locations are less, but these accident spots may be in the process of becoming vulnerable to Black Spots. In order to prevent such accident spots becoming vulnerable Black Spots by causing more accidents, the Ministry has decided to take proactive action by studying the reasons of accident/fatality for all such locations and to take up necessary engineering measures as detailed safety audit may be taken up based on such outcome of analysis. Immediate cautionary measures for alerting Road users at such spots undertaken based on site inspections and conducting Road Safety Audit as per Ministry's circular. In case there are non-engineering reasons for the accidents/fatalities needing social attention/efforts, the analysis sent to concerned District Magistrate and State Head of Traffic police for necessary action.
- (c) Yes sir, Representation dated 16.09.2021 from Hon'ble Member of Parliament Shri. Ramdas Tadas, Lok Sabha, Wardha Constituency has been received.
- (d) Hon'ble MP has requested for taking necessary action for construction of new VUPs, junction improvement, service road on NH-361, NH-753C for removal of accident spots. The request of Hon'be MP is under examination for necessity and feasibility as per site requirement.
